

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2613
ANSWERED ON:18.03.2008
PENDING ELECTRICITY AND WATER BILLS
Hasan Chaudhary Munawwar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any electricity and water bills are outstanding against any Government Offices/ Colonies/Shops located under the jurisdiction of New Delhi Municipal Corporation (NDMC), during each of the last three years;
- (b) if so, the details thereof alongwith the outstanding dues to be paid by the respective departments; and
- (c) the steps taken by the Government to recover the entire outstanding dues from the respective Departments?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRIMATI V. RADHIKA SELVI)

(a): Yes, Sir.

(b): The progressive amount of arrears of electricity and water bills outstanding against Government offices, Government colonies and shops and other establishments, located within the jurisdiction of the New Delhi Municipal Council during the last three years are as under:

Categories	Arrears at the end of March, 2005 (Rupees in crores)	Arrears at the end of March, 2006 (Rupees in crores)	Arrears at the end of March, 2007 (Rupees in crores)
Government Offices	50.75	50.53	54.99
Government Colonies	2.71	3.06	3.66
Private (Shops & Establishments)	42.74	48.27	51.02
Total	96.20	101.86	109.67

The dues outstanding against various departments are given in the annexed statement.

(c): The steps taken by the New Delhi Municipal Council to recover the entire outstanding dues include regular persuasion by issue of notices followed by disconnections, launching a scheme for settlement of old outstanding dues by affording certain relaxations, etc.